

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1945  
ANSWERED ON:01.12.2009  
ILLEGAL DRUG TRADE  
Gandhi Shri Feroze Varun

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the cases of illegal cultivations and trade of narcotics including ganja and hashish have been reported from southern parts of India including Nilgiri Biosphere Reserve;
- (b) if so, the details of cases reported during the current year; and
- (c) the action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b): The details of cases reported, seizure made and persons arrested during the year 2009 (upto Oct, 09) from southern parts of India are:-

Number of Cases : 2666

Number of persons arrested : 2842

Seizures of drugs made (In kgs):-

Cocaine : 0.58  
Codeine : 0.22  
Ganja : 4219.80  
Hashish : 4.48  
Heroin : 14.55  
Opium : 1.50

(c): The following steps have been taken to prevent illegal cultivation and trade of narcotics:-

(i) Nilgiri Forest Department Officials conduct periodical raids to detect cultivation of ganja. Forest officials also conduct periodical raids at forest area and border area check post;

(ii) During the year 2009 (upto Oct, 2009), 7400 kgs of Ganja plants were destroyed.

(iii) Frequent movements of vehicles at the border area of Tamil Nadu and Kerala are checked.

(iv) The Narcotics Intelligence Bureau (NIB), CID coordinates with other Law Enforcement Agencies, Forest Department and Directorate of Drug Control and convenes coordination meetings at regular intervals.